

ITEM NO.3

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CRLMP. 24741-24744/2014 in Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(for bail and office report)

Date : 06/01/2015 These applications were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr.Fakhruddin, Sr.Adv.
Mr. Shakeel Ahmed,Adv.
Ms.Sadiya Shakeel, Adv.

For Respondent(s) Mr.Gaurav Bhatia, AAG
Mr.Garvesh Kabra, Adv.
Mr.Gaurav Srivastava, Adv.
Mr. Abhishek Chaudhary,Adv.

Mr.K.K.Tyagi, Adv.
Mr.Iftekhar Ahmad, Adv.
For Mr. P. Narasimhan,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned senior counsel for the petitioner, on instructions, seeks permission of this Court to withdraw the CRLMP NOS.24741-24744/2014.

Permission sought for is granted.

CRLMP NOS.24741-24744/2014 are disposed of as withdrawn.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar